

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00012/2021
in OA 180/536/2020

Thursday, the 2nd day of September, 2021

CORAM

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eaper, Administrative Member

Saji M.Thomas, aged 54 years
S/o.M.V.Thomas
Reservation Supervisor Gr.II
Reservation Office, Alwaye Railway Station
Southern Railway
Pin – 683 101
Residing at: Muthirakalayil, Mizpah
Cheerakkada Temple Road
Aluva, Pin – 683 101

Petitioner

(By Advocate:Ms.Sreekala.T.N)

Versus

Shri.Sidharth K.Varma
(Age & Father's name not known to the petitioner)
The Sr.Divisional Personnel Officer
Southern Railway
Trivandrum Division
Thiruvananthapuram – 695 584

Respondent

(By Advocate: Mr.Sunil Jacob Jose)

The CP(C) having been taken up on 2th September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner present. Counsel for the respondents submits that the representation filed by the petitioner has been disposed of and nothing survives in this matter. Respondents have already filed an affidavit along

with a copy of the order passed before this Tribunal. Hence the C.P(C) is treated as closed. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

Annexure P1 - True copy of the order in O.A No.180/536/2020, decided by this Hon'ble Tribunal, by an order dated 10.11.2020

Annexure P2 - True copy of the covering letter dated 20.11.2020, addressed to the Divisional Personnel Officer, Trivandrum

Annexure P3 - True copy of the postal receipt.

Annexure R1 - True copy of the Speaking Order dated 15.7.2021

Annexure R2 - True copy of the acknowledgement dated 19.7.2021 of Sri.Saji M.Thomas.

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